

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 701
TO BE ANSWERED ON DECEMBER 04, 2025**

STATUS OF AMRUT 2.0 IN TAMIL NADU

NO. 701. SHRI MALAIYARASAN D:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) the current status of AMRUT 2.0 in Tamil Nadu including the number of cities covered and projects sanctioned, especially in Kallakurichi Lok Sabha Constituency;**
- (b) the total funds allocated, released and utilised under the said Mission in Tamil Nadu during the last three years;**
- (c) the details of urban infrastructure projects completed and under implementation such as water supply, sewerage, drainage, green spaces and urban transport;**
- (d) whether any delays or shortfalls have been reported in project execution and if so, the reasons therefor; and**
- (e) the steps taken to ensure equitable access to improved urban amenities for all sections of society including marginalised communities?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (d) Under AMRUT 2.0, a total of 666 ULBs are covered in Tamil Nadu including Attur, Kallakurichi, Gangavalli, Manalurpet, Thiagadurgam, Ulundurpet, Chinnasalem, Vadakkanandal and Sankarapuram Urban Local Bodies (ULBs) in Kallakurichi Lok Sabha Constituency. In Tamil Nadu, 1,270 projects with total project cost of ₹14,687.83 crore (including Operations & Maintenance (O&M) cost) have been approved including Central Allocation of ₹4,942 crore. As reported by the State, in the Kallakurichi Lok Sabha Constituency 19 projects worth ₹28.11 crore have been taken up for implementation. The sector-wise status of projects in Tamil Nadu as reported by the State on AMRUT 2.0 portal are given in Annexure-I.

Total funds released to the State for AMRUT 2.0 projects during the last three years, and utilisation certificates received are as below:

(₹ In crore)

	2022-23	2023-24	2024-25	2025-26 (Mother Sanction released as on 20.11.2025)	Total
Central Assistance released	₹398.13	₹447.73	₹769.07	₹600 cr.	₹2,214.92
Utilisation certificates received	₹398.13	₹447.73	₹763.97	-	₹1,609.83

As reported by the State, no delay has been reported in the project execution so far.

(e) Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0 scheme has been launched on 01 October, 2021 in all ULBs/ cities, enabling the cities to become 'self-reliant' and 'water secure'. Providing universal coverage of water supply in all about 4,902 statutory towns/ cities across the country and sewerage & septage management in 500 AMRUT cities are the major focus areas of AMRUT 2.0. Rejuvenation of water bodies and development of green spaces and parks are other components of the Mission. AMRUT 2.0 empowers the States/ Union Territories to select, appraise, prioritise and implement the projects as per broad framework of Mission guidelines. AMRUT 2.0 provides that while formulating the projects, households of informal settlements and low-income groups are duly considered. The projects developed under AMRUT benefit all the people living in the area including marginalised communities.

ANNEXURE-I REFERRED TO IN REPLY TO PART (a) to (d) OF UNSTARRED QUESTION NO. 701 REGARDING “STATUS OF AMRUT 2.0 IN TAMIL NADU”, DUE FOR ANSWER IN THE LOK SABHA ON 04/12/2025:

**Status of projects in Tamil Nadu
(As reported by the State on AMRUT 2.0 portal)**

Amount in ₹ crore

Sector	Projects Completed		At implementation stage		Total projects grounded		
	No	Amount	No	Amount	No.	Amount	Works physically completed
Water Supply	8	148.06	190	5,845.19	198	5,993.26	4,347.00
Sewerage/Septage Management	3	306.11	26	5,668.56	29	5,974.67	2,662.70
Water Body Rejuvenation	269	278.68	204	405.11	473	683.79	583.11
Parks/ Green Spaces Development	469	216.75	93	64.01	562	280.77	225.19
Grand Total	749	949.61	513	11,982.88	1,262	12,932.49	7,818.00